GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.1721

TO BE ANSWERED ON THE 10TH MARCH, 2017

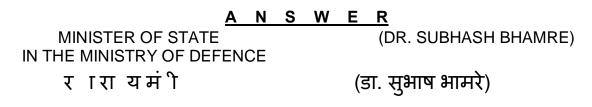
USE OF MILITARY INFRASTRUCTURE

1721. SHRI JAGDAMBIKA PAL:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether there is any structured policy for the inhabitants in and around the garrisons in small towns to make use of the military infrastructure and resources like schools, colleges, hospitals etc.; and

(b) if so, the details thereof and if not, the reasons therefor?



(a) & (b): As per the existing policy, civilians, para-Military personnel and other Central Armed Police Forces personnel requiring medical treatment are admitted to Armed Forces Hospital, if beds are available.

Further, Army Public Schools admit upto 10% civilian inhabitants who reside in and around military garrisons in small towns. Admission to some colleges are also open to citizens and domiciles of the State based on approvals of the respective State Government where these colleges are located.
